

**D.YEDUKONDALU
REGISTRAR (IT-cum-CPC)**



**AMARAVATI
Date:03.05.2024**

ROC.No.159/2023-CPS

To
The Bidders

Dear Sir,

SUB:- HIGH COURT – COMPUTER SECTION – Cancellation of tender vide ROC No.159/2023-CPS dated 23.04.2024 for procurement of 28 numbers of i5 Laptops for the use of the High Court of Andhra Pradesh - Regarding.

As directed, I am to state that the High Court took a decision for cancellation of the tender vide ROC No.159/2023-CPS dated 23.04.2024 floated in the Official Website of High Court of Andhra Pradesh towards procurement of 28 numbers of i5 Laptops for the use of the High Court due to typographical mistakes crept in the tender document.

I am to further state that the fresh tender with the same specifications is floated in the Official Website of the High Court of Andhra Pradesh for procurement of the same Laptops duly considering the requests made by the prospective bidders in the pre-bid meeting conducted on 26.04.2024.

Therefore, I request to all the participant bidders to participate in the fresh bid vide ROC No.159/2023-CPS dated 03.05.2024.

Yours sincerely,

REGISTRAR (IT-cum-CPC)